

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
BANGALORE**

Appeal(s) Involved:

E/20951/2018-SM

[Arising out of Order-in-Original No. BEL-EXCUS-000-DIVB-
JTC-SKM-004-2016-17 dated 29/04/2016 passed by
Commissioner of Central Tax , BELGAUM]

M/s. Shreyas Castings Pvt Ltd

No. 112 R S No 607 Machhe Industrial Area
BELGAUM.
KARNATAKA

Appellant(s)

Versus

**Commissioner Of Central Tax And
Central Excise, Belgaum**

N0.71, Club Road, Belgaum
Belgaum - 590001
Karnataka

Respondent(s)

Appearance:

Mr. Lokesh A. chajed, CA

(no vakalatnama)

For the Appellant

Mr. Mathrupsaran, AR

For the Respondent

Date of Hearing: 18/05/2018

Date of Decision: 29/06/2018

CORAM:

HON'BLE MR. S.S GARG, JUDICIAL MEMBER

HON'BLE MR. P. ANJANI KUMAR, TECHNICAL MEMBER

Final Order No: 20850 / 2018

Per : S.S GARG

The learned counsel for the appellant wishes to withdraw the
present appeal, therefore, the appeal is dismissed as withdrawn.

(Order was pronounced and dictated
in Open Court on **29/06/2018**)

**P. ANJANI KUMAR
TECHNICAL MEMBER**

**S.S GARG
JUDICIAL MEMBER**

rv...